

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.106/2010

Dated: 4th November, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

GRIDCO **....Appellant(s)**

Versus

O.E.R.C. & Ors. **... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan with
Mr. Shaswath Pattnaik for R-2 to R-5.

Order

The learned counsel for the Appellant has filed the written notes of arguments. The learned counsel for the distribution licensee seeks some more time to file reply written notes.

Post the matter on **14th November, 2011 at 2.30 p.m.** for hearing.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/ak